GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION **RAJYA SABHA UNSTARRED QUESTION NO : 343** (TO BE ANSWERED ON THE 24th July 2023)

PARKING SPACE FOR AIRCRAFTS

343. SHRI A. D. SINGH

Will the Minister of CIVIL AVIATION be pleased to state:-

(a) whether the airlines operating in the country are awaiting delivery of around 1500 aircrafts over the next 7 to 12 years, if so, the details thereof;

(b) whether even with the existing fleet of aircrafts in the country, the airlines are facing parking problem at airports;

(c) if so, the details and efforts made to facilitate more parking space; and(d) manner in which Government intends to manage parking of aircrafts in the near future when the number of aircrafts would increase?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(GEN. (DR) V. K. SINGH (RETD))

(a): After repeal of the Air Corporation Act in March 1994, the Indian domestic aviation market has been deregulated. Consequently, airlines are free to induct capacity with any aircraft type for whatever markets and network they wish to service and operate. Induction of new aircraft and expansion of fleet size by the airlines is a continuous process and is determined by their operational and commercial requirement/viability.

(b) to (d): Presently, the airlines are not facing parking issues at airports. The total number of aircraft parking stands available at airports owned by Airports Authority of India (AAI) is 731. Further, upgradation of infrastructure including construction of parking stands at airports is a continuous process and is undertaken by Airports Authority of India (AAI) and other Airport Developers from time to time depending on the availability of land, traffic demand etc.
